

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

4. I.A.(LIQ) 60/2024 in C.P. (IB)/3542(MB)2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.07.2024**

NAME OF THE PARTIES: Amit Kumar Mehta

V/s

New Steel Trading Private Limited

Appearance

For Applicant: Adv. Akshay Petkar a/w Adv. Pranav Shah in I.A No-
60/2024.

For RP: Mr.Udaykumar B Bhat in IA.LIQ.60/2024 in C.P.(IB)/3542/2019 is
present through VC.

SECTION 7 of the IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A No. 60/2024

List this matter on **29.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
Harshada

Sd/-
LAKSHMI GURUNG
Member (Judicial)